

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 14th day of July 2006.

Misc. Application No. 772 & 773 of 2006

In

Original Application No. 563 of 1995.

Hon'ble Mr. A.K. Singh, Member-A

Hon'ble Mr. M. Kanthaiah, Member-J

Sanjay Singh, S/o Sri Man Mohan Singh, R/o 16/12-A Civil
Lines, Kanpur

. . . . Applicant

By Adv: Sri K.N. Singh

V E R S U S

1. Chief Post Master, Head Post Office, Kanpur.
2. Director, Postal Services, Head Post Offices
Building, Kanpur.
3. The Union of India through the Chief Post Master
General, U.P. Circle, Hazratganj, Lucknow.

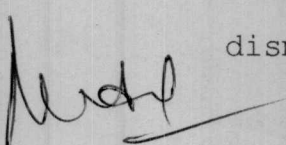
. . . . Respondents

By Adv: Sri S. Singh

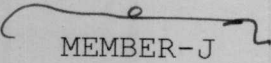
O R D E R

By A.K. Singh, Member-A

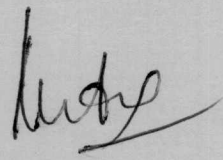
We have perused the Modification/Review application as well as Misc. Application for condonation of Delay bearing M.A. no. 772 of 2006. The grounds taken in the Modification/Review Application for condonation of delay are not convincing. Hence the Misc. Application for condonation of delay in filing the Modification/Review is dismissed.



2. Even if the Modification/Review is considered on merits, no error apparent on the face of record is noticed. Hence the Modification/Review Application is dismissed on merits as well as on limitation.


MEMBER-J

GIRISH/-


MEMBER-A